BENCH-I



## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.554/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd November 2017, 10.30 A.M.

Name of the Company		Nigamananda Abasan F Versus- Registrar of Companies		
Under Section		252(3)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

## ORDER

This is an appeal under section 252(3) of the Companies Act, 2013 against the order passed by the Registrar of Companies, West Bengal. Office is directed to register all cases under section 252 of the Companies Act, 2013 as an appeal and give the appeal number registered as above.

No one is present from the petitioner's side.

Notice be issued to the Registrar of Companies, West Bengal for filing detail paragraphwise reply.

Petitioner is also directed to serve the copy of the petition on the Registrar of Companies, West Bengal and file affidavit of service within 7 days.

List on 14/12/2017.

(Jinan K.R.)

Sid

Member (J)

Sd

(Vijai Pratap Singh) Member (J)